

ITEM NO.807

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No. 151 and 152 of 2016 in Contempt Petition) No. 412 and 413
of 2012 in Civil Appeal No(s). 9813 and 9833/2011

S.E.B.I

Appellant(s)

VERSUS

SAHARA INDIA REAL ESTATE CORP.LTD.& ORS

Respondent(s)

Date : 29/03/2016 These I.As were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)

Mr. Gaurav Kejriwal, Adv.

For Impleading
Applicant

Mr.Chandra Sekhar, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

Post I.As No. 151-152 of 2016 today i.e. on 29.03.2016
along with I.As No. 77-79, 89-91 of 2016 etc. etc. in Contempt
Petition) No. 412 and 413 of 2012 in Civil Appeal No(s). 9813
and 9833/2011 in Court No. 1 as Item No. 301.

(Shashi Sareen)
AR-cum-PS

Signature Not Verified

(Veena Khera)
Court Master

Digitally signed by
SHASHI SAREEN
Date: 2016.03.29
09:55:05 IST
Reason: